

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 258 of 2012

Dated : 29th August, 2013

M.P. Poorv Kshetra Vidyut Vitran Nigam Ltd. ... Appellant(s)

Versus

M.P.E.R.C. ...Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

09.10.2013.

COURT MASTER